

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 20.09.2022 (TUESDAY)

COURT – IV

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 3303 of 2022 in Comp. App. (AT) (Ins) No. 359 of 2020	Rajendra Mulchand Verma & Ors. Vs. K. L. J. Resources Ltd. & Anr.	Gaurav Agrawal	Yash Anand

For Admission (Fresh Cases)

2.	Comp. App. (AT) No. 162 of 2022	Hotel and Restaurant Association of (Western India) & Anr. Vs. Hotel and Restaurant Federation Association of Eastern India & Ors.	Ranjeeta Rohatgi	Shubham Kulshreshtha Kaustub H Singh-R1 to R11
3.	Comp. App. (AT) No. 166 of 2022 (With Defects)	Hotel and Restaurant Association of Northern India & Anr. Vs. Hotel and Restaurant Association of Eastern India & Ors.	Talha Abdul Rahman	Shubham Kulshreshtha Kaustubh Singh-R1 to R11

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 1017 of 2021	Paragon Ceramics Vs. Rathi Ispat Ltd.	Narender S. Yadav	
----	--	---	-------------------	--

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar